

ET&T Corporation Ltd., does not fulfil the criteria laid down by the Department of Public Enterprises for revision of scales of pay in Central Public Sector Enterprises.

(c) ET&T Corporation Ltd., a public sector undertaking under the administrative control of the Department of Electronics, has submitted a proposal regarding Capital Restructuring which is under consideration.

Supply of arms and ammunition seized from Kashmiri Militants to Police Forces

2846. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state:

(a) the details of arms and ammunition, particularly AK-47 and AK-56 rifles, recovered/

seized from the Kashmiri militants during the spate of militancy, during the last three years, year-wise; and

(b) whether Government propose to supply these seized modern weapons to police forces of States to make them effective in controlling militancy in their respective States; if so, the details thereof?

THE MINISTER-OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONYAN): (a) According to available information the following arms and ammunition, including AK series rifles have been recovered/seized from militants in J&K during 1994, 1995 and upto 30 November:—

Weapons/Explosives	1994	1995	1996 (upto 30.11.1996)
Rocket Launchers	31	36	43
Machine Guns	141	81	90
AK series Rifles	2196	2055	2057
Sniper Rifles	41	38	47
Pistols/Revolvers	940	965	1004
Ammunition (Assorted in lakhs)	4.46	3.42	4.25
Grenades	2603	2870	3793
Rockets	395	170	357
Rocket Boosters	66	24	118
Mines	1049	634	548
Guns	223	370	293
Explosives (Kg.)	1342	1484	2271
Bombs	56	126	16
Grenade Launchers	56	27	21
Mortar	7	12	2
WTSets	211	246	402

(b) There are standing instructions of the Government of India in regard to utilisation of confiscated arms/ammunition. As per the existing policy, details of all service pattern and other prohibited bore fire-arms (excluding warlike stores) are required to be intimated to the Central Government in the Ministry of Home Affairs for disposal instructions. Proposals for allotment of weapons when received from State Governments/ Central Para-

military Forces are considered from time to time under this policy.

**JOC projects in collaboration with  
Kuwait and other countries**

2847. SHRI PARAGCHALIHA: Will the PRIME MINISTER be pleased to state:

(a) whether Indian Oil Corporation has any proposal to launch some new projects in collaboration with Kuwait Petroleum